

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 6311 of 2021**

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Bhuti Bibi @ Sahina Khatoon @ Sahina ... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : None  
For the State : Mr. Rajneesh Vardhan, Addl. P.P.  
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**Order No.02 Dated- 10.09.2021**

No one turns up on behalf of the petitioner in-spite of repeated calls.

List this anticipatory bail application after four weeks.

**(Anil Kumar Choudhary, J.)**

Sonu/Gunjan-